

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No.32/(MAH)/2016
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.06.2017

NAME OF THE PARTIES: Shri Rohtas Jugalkishore Gupta
V/s.
M/s. Jugnar Processors Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Tanmay Kelkar	Advocate for Respondent No. 2 i/b Sahil Mahajan	
2.	M. S. BHARDWAJ & Sh. V. P. Verma	Advocate for Petitioner	

ORDER

CP 32/397-398/NCLT/MUM/MH/2016

1. Learned Representatives of both sides are present and stated that against the order of this Bench dated 02-03-2017, an appeal is filed before the NCLAT, Delhi, now listed for hearing on 07.07.2017.
2. Under the circumstances, matter is adjourned to **26.07.2017**.

Date : **20.06.2017**

Sd/-

M.K. SHRAWAT
Member (Judicial)